

12.10 hrs.

PAPERS LAID ON THE TABLE

**Notifications under Industries (Development and Regulation) Act, 1951.**

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : On behalf of Shri S.M. Krishna, I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951 :—

(i) S.O.234 (E) published in Gazette of India dated the 28th March, 1983 regarding extension of period of take over of management of Messrs Alok Udyog Vanaspati and Plywood Limited, Calcutta, beyond five years.

(ii) S.O. 271 (E) published in Gazette of India dated the 31st March, 1983 regarding extension of period of take over of management of Messrs Indian Rubber Manufacturers Limited, Calcutta, beyond five years.

(iii) S.O. 289 (E) published in Gazette of India dated the 12th April, 1983 regarding extension of period of take over of management of Messrs Inchek Tyres Limited, Calcutta, beyond five years.

(2) A copy of Notification No. S.O. 282(E) (Hindi and English versions) published in Gazette of India dated the 8th April, 1983 regarding extension of period of take over of management of Messrs Motor and Machinery Manufacturers Limited, Calcutta, beyond five years, under sub-section (2) of section 18AA of the Industries (Development and Regulations) Act, 1951. [Placed in Library. See No. LT-6548/83].

**Reviews on and Annual Reports of Saha Institute of Nuclear Physics, Calcutta for 1981 and Tata Memorial Centre, Bombay for 1981-82 and Statements for delay.**

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (i) of item (1) above. [Placed in Library. See No. LT. 6549/83].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English version) regarding (a) Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (i) of item (2) above. [Placed in Library. See No. LT-6550/83].

**Notifications under All India Services Act, 1951, Report of Commission of Inquiry to enquire into the death of Jathedar Santosh Singh and one other person and Memorandum of Action taken.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table :—